

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.07
C.P.No.104/BB/2020

IN THE MATTER OF:

Dr. Jaya Subramanyam Goparaju ... Petitioner
v.
M/s. Live 100 Hospital and Ors. ... Respondents
Order under Section 241-242 of the Companies Act

Order delivered on 13.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri J. Harish
For the Respondent Nos.1 & 2 : Ms. Akhila
For the Respondent No.3 : Shri Theerthesh

ORDER

Heard Shri J. Harish, learned Counsel for the Petitioner and Ms. Akhila, learned Counsel for the Respondent Nos.1 & 2 and Shri Theerthesh, learned Counsel for the Respondent No.3, through Video Conference.

Learned counsel for the petitioner seeks and is granted one week time to file rejoinder.

Post the case on **10.08.2021**.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)